

Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 31-12-2021; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digit of registration number: 10166

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27042796134	99.58	0	46007995	180706104	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	8	238573	8	152786	0.00		81405	4382	Annexure 6
7	Operational creditors (Government Dues)	5	1157625432	5	18924	0.00	1053835344		103443838	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	97	155840321	97	114662474	0.42	508000	734991	39934862	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		115	28583214558	115	27157630318	100.00	1054343344	47151217	324089186	